

(a) whether the Government have conducted any survey regarding marketing of LPG in Jaisalmer district of Rajasthan;

(b) if so, the time by which LPG agency is likely to be allotted in the said district of Rajasthan; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a). No, Sir.

(b) and (c). New LPG distributorships are opened in different areas as per Marketing Plans, availability of products, etc.

[English]

Irrigation Projects in Cauvery Basin

2308. SHRIMATI CHANDRA PRABHA URS: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of proposals for the construction of irrigation projects in Cauvery Basin sent by the Government of Karnataka to the Union Government for clearance during the last three years;

(b) the details of such proposals which have since been cleared; and

(c) the time by which the remaining proposals are likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) No proposal for construction of irrigation projects in Cauvery Basin has been received from the Government of Karnataka during the last three years.

(b) and (c). Do not arise.

[Translation]

Price of Crude Oil

2309. SHRI SHIV SHARAN VERMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the recommendations made by the Oil Price Review Committee about the issues relating to the prices of crude oil have been examined by the Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) to (c). The report of Oil Price Review Committee is under examination of the Government.

Wasteland Development

2310. SHRI DHARAMPAL SINGH MALIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Haryana has submitted a proposal to the Union Government for conversion of wasteland into cultivable land on pilot project basis; and

(b) if so, the steps taken by the Union Government to clear this proposal expeditiously.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAM ACHANDRAN): (a) No, Sir.

(b) Does not arise.